| Annexure-2 Name of the corporate debtor: M/s Supreme Plytubes Private Limited; Date of commencement of Liquidation: 29.08.2025; List of creditors as on: 14.11.2025. | | | | | | | | | | | | | | | |
|--|---|--------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------------|------------------------|--------------------------------|----------------------------|--|------------------------------|--|-----------------|
| List of Operational creditors (Government Dues)(Amount in ₹) | | | | | | | | | | | | | | | |
| | | | Details of claim received | | Details of claim admitted | | | | | | | | | | |
| Sr. No | Name of creditor | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | Amount of contingent claim | Amount of any mutual dues, that may be set- off | Amount of claim not admitted | Amount of claim under verificati on | Remarks, if any |
| 1 | Punjab State Power Corporation Ltd. | N/A | | 1,095,120 | 1,095,120 | Govt. Dues | N/A | N/A | N/A | 0.15 | N/A | N/A | N/A | N/A | |
| 2 | Central Goods & Services Tax (GST) Division Sangrur | N/A | | 6,361,875 | 6,361,875 | Govt. Dues | N/A | N/A | N/A | 0.86 | N/A | N/A | N/A | N/A | |
| 3 | Income Tax | N/A | | 16,461,682 | 4,184,454 | Govt. Dues | N/A | N/A | N/A | 0.57 | N/A | N/A | N/A | 12,277,228 | |
| 4 | Employee Provident Fund Organisation | N/A | | 578,925 | 578,925 | Govt. Dues | N/A | N/A | N/A | 0.08 | N/A | N/A | N/A | N/A | |
| 5 | Department of Excise & Taxation, Punjab | N/A | | 284,385 | 284,385 | Govt. Dues | N/A | N/A | N/A | 0.04 | N/A | N/A | N/A | N/A | |
| | Total | | | 24,781,987.00 | 12,504,759.00 | | | | | 1.70 | | | | | |